

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 270 of 2019**

**IN THE MATTER OF:**

**Aditya Kumar Jajodia**

**...Appellant**

**Versus**

**ICICI Bank UK PLC &Anr.**

**...Respondents**

**Present:**

**For Appellant :**           **Mr. Rajeev Mehra and Mr. Rajiv Ranja, Senior Advocates with Mr. Saurabh Kohli and Mr. Harshil Agarwal, Advocates**

**For 1<sup>st</sup> Respondent:**   **Mr. Raju Ramachandran and Mr. Abhinav Vasishat, Senior Advocates with Ms. Misha, Mr. Shantanu Chaturvedi and Mr. Nikhil Mathur, Advocates**

**For 2<sup>nd</sup> Respondent :**   **Mr. Kunal Vajani, Mr. Paras Anand and Mr. Varun Ahuja, Advocates**

**ORDER**

**23.07.2019**           Heard the learned counsel for the parties. Order reserved.

It will be open to the parties to file their short written submissions, not more than 5 pages, by 25<sup>th</sup> July, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc